

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

Original Application No.356/2006.

Friday this the 26<sup>th</sup> day of May, 2006.

**CORAM:**

**HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

A.S.Sijumon  
residing at Anamootil House,  
Edakochi, Kochi-6. .... Applicant

By Advocate Mr.K.P.Satheesan.

V/s.

1. Union of India  
Represented by the Secretary  
to Government,  
Ministry of Defence, New Delhi.
2. The Flag Officer Commanding in Chief,  
Southern Naval Command,  
Naval Base, Kochi-4. .... Respondents

By Advocate Mr.TPM I Khan SCGSC

This O.A. having been heard on 26<sup>th</sup> May 2006 the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE SHRI N.RAMAKRISHNAN,ADMINISTRATIVE MEMBER**

Learned counsel for the applicant represents the case in which the applicant claims promotion to the post of Syrang. He has already



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submitted A-2 representation on 9/5/2006. He will be satisfied with a direction from the Tribunal to consider his representation and dispose of the same within a given time frame.

There shall be a direction to the appropriate authorities to consider his representation duly for an appropriate disposal within a period of one month from the date of receipt of copy of this order under intimation to the applicant.

With this direction the OA is disposed of. No costs.



GEORGE PARACKEN  
JUDICIAL MEMBER



N. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

abp